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By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/1324 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R. Thanga,
District & Sessions Judge,
Lunglei Judicial District,
Mizoram.

Dated Guwahati 18th March, 2019.

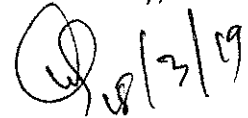
Sub:- Casual leave with station Leave permission.

Ref:- Your letter dated 14.03.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 3(three) days on 10.04.2019, 11.04.2019 and 12.04.2019 along with station leave permission, has been granted.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

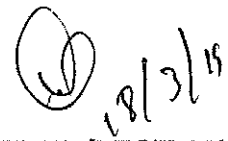
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Memo NO.HC.VII-21/2008/1325-A, dated 18 '03'19

Copy to:

1. Registrar, Gauhati High Court, Aizawl Bench, Mizoram.
- ✓ 2. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

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